LOK SABHA UNSTARRED QUESTION NO. 2830 TO BE ANSWERED ON 18.03.2025

WOMEN WEAVERS

2830. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

(a) whether the Government is aware of the large number of women weavers in the State of Manipur, if so, the details thereof;

(b) whether the Government has undertaken any specific initiatives to promote women weavers in the State, if so, the details thereof;

(c) whether the Ministry has any plan to establish an institution for modernizing the textile industry in Manipur and upgrading the skills of weavers, if so, the details thereof, and if not, the reasons therefor;

(d) the details of handloom textiles from Manipur that have been granted Geographical Indication (GI) tags, along with the year of registration; and

(e) whether any other handloom textiles from Manipur are under consideration for GI tag registration, if so, the details thereof, including the current status of the application?

उत्तर

ANSWER वस्त्र राज्य मंत्री (**श्री पबित्र मार्घेरिटा**) THE MINISTER OF STATE FOR TEXTILES (SHRI PABITRA MARGHERITA)

(a): As per 4th All India Handloom Census 2019-20, there are 2,11,327 women weavers in the State of Manipur.

(b): Women weavers play a vital role in the handloom sector. In order to encourage them, the Ministry of Textiles provides additional incentives to them to sustain and augment their business. Some of the benefits provided to the women weavers across the country including Manipur are:

- Under schemes of handloom sector, preference is given to programmes which have weavers from women category.
- There is 100% subsidy to BPL/SC/ST/Women/Transgender/Differently-abled weavers for construction of work sheds under National Handloom Development Programme.
- Since 2016, Kamladevi Chattopadhyay Award has been instituted specifically for women weavers.

Besides, Ministry of Textiles is implementing central sector schemes such as (i) National Handloom Development Programme (NHDP) and (ii) Raw Material Supply Scheme (RMSS) to promote handlooms and for welfare of handloom weavers including women weavers of Manipur across the country. Under these schemes, financial assistance is provided to eligible handloom agencies/weavers for raw materials, procurement of upgraded looms & accessories, solar lighting units, construction of workshed, skilling, product & design development, technical and common infrastructure, marketing, concessional loans under weavers' MUDRA scheme and social security etc.

(c): Weavers' Service Centre, Imphal is catering to upgrade skills of handloom weavers in Manipur.

(d): The following 3 Handloom products from the State of Manipur have been registered under Geographical Indication (GI) Act 1999:

Sl. No.	Name of Handloom Product	Registration date
1	Shaphee Lamphee	31.03.2014
2	Wangkhei Phee	31.03.2014
3	Moirang Phee	31.03.2014

(e): Three Handloom products of Manipur viz. Manipur Lashing phee, Manipur Leirum phi and Manipur Tangkhul Handloom shawl (Changkhom, Raivat Kachon) have been identified for registration under the Act.
